

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

CA 86/2022 CA 429/2023

In

CP/294(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: UNION OF INDIA V/s VIDEOCON
TELECOMMUNICATION LIMITED.

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Zal Andhyarjuna, Ld. Sr. Counsel a/w Ms. Ishani Khanwilkar, Ld. Counsel for the Applicant present. Ms. Onshi Jakhar for the Union of India present.
2. Counsel for the Union is directed to ensure that the arguing counsel should remain present on the next date of hearing.
3. List this matter on **13.05.2024**.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)